



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2018-19/177

FMRD.FMID.No.15/11.01.007/2018-19

April 26, 2019

To

All eligible market participants

Dear Sir/Madam,

Legal Entity Identifier: Extension of deadline

A reference is invited to [circular FMRD.FMID.No.10/11.01.007/2018-19 dated November 29, 2018](#) issued by the Reserve Bank on requirement of Legal Entity Identifier (LEI) for participation in non-derivative markets.

2. Based on the feedback and requests received from market participants, and with a view to enable smoother implementation of the LEI system in non-derivative markets, the timelines for implementation (Phase I and Phase II) are extended as under:

Phase	Net Worth of Entities	Current Deadline	Extended Deadline
Phase I	above Rs.10000 million	April 30, 2019	December 31, 2019
Phase II	between Rs.2000 million and Rs 10000 million	August 31, 2019	December 31, 2019
Phase III	up to Rs.2000 million	March 31, 2020	March 31, 2020

3. These directions are issued under section 45W, read with section 45U, of the Reserve Bank of India Act, 1934.

Yours faithfully

(T. Rabi Sankar)
Chief General Manager

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हिन्दी आसान है, इसका प्रयोग बढ़ाइए